

F. No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.12.2024

ORDER NO. 156 of 2024

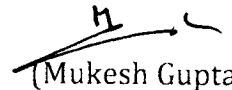
Hon'ble President is pleased to partially modify the roster order no. 138 of 2024 for CESTAT, Mumbai on 12.12.2024 and 13.12.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 12.12.2024 at 2:30 p.m.	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical)	Clarification of factual position in order reserved matters of: ST/86299 and 86405/2016 S. Vinod Kumar Diamond Pvt. Ltd. vs. Commissioner of Service Tax IV, Mumbai
On 13.12.2024 at 3 p.m.	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical)	Clarification on order reserved matters of: E/85151-85153/2015 and E/85166-85167/2015 Rajuri Steel Pvt. Ltd., Dinesh Kantilal Rathi, Vinayak Kasturchand Kangaonkar, Pankaj Bansal and Mayank Mohan Kumar Bansal vs. Commissioner of Central Excise & Service Tax, Aurangabad

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar